

23.2.99

OA 219/85-

Rev Dr S. L. Facer JMS

Name for the Public.

Applicant was absent
on 5.6.90 and 23.12.90

He is also absent today.

In the circumstances
there is no scope but to
dismiss the O.A.

O.A. is therefore,
dismissed in default
and for non Prosecution

D

Do -
JMS